

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**C.P. NO. 112(ND)15**

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
14.11.2017**

**NAME OF THE COMPANY:** Manisha Anand Vs. Saga Info Solutions Ltd. &  
Ors.

**SECTION OF THE COMPANIES ACT:** 397/398

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
--------------	-------------	--------------------	-----------------------	------------------

For the Petitioner (s) : None

For the Respondent (s) : None

**Order**

Present none. In the interest of justice, adjourned to 16<sup>th</sup> February, 2018.



**(S. K. Mohapatra)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**